

## LOK SABHA DEBATES

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### LOK SABHA

Tuesday, February 3, 1976/Magha 14,  
1897 (Saka)

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER in the Chair]

#### PAPERS LAID ON THE TABLE

AMENDMENT TO NOTIFICATION NO. S.O. 1928, DATED 19-5-70 UNDER THE REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, AND CORRIGENDUM TO NOTIFICATION NO. G.S.R. 1883, DATED 13-12-71 UNDER PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT) I beg to lay on the Table—

- (1) A copy of Notification No. S.O. 2685 (Hindi version) published in Gazette of India dated the 16th August, 1975 making certain amendment to Notification No. S.O. 1928 dated the 19th May, 1970 together with corrigendum thereto published in Notification No. S.O. 471 in Gazette of India dated the 24th January, 1976, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952. [Placed in Library. See No. LT—10305/76].
- (2) (i) A copy of Notification No. G.S.R. 20(B) published in Gazette of India dated the 12th January, 1976 containing corrigendum to Notification

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No. G.S.R. 1883 published in Gazette of India dated the 13th December, 1971, under sub-section (3) of section 18 of the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Notification. [Placed in Library. See No. LT—10306/76].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT *vs.* DISTRIBUTION AND SALE, ETC. OF TRACTORS.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—
  - (i) The Tractors (Distribution and Sale) Control (Amendment) Order, 1971, published in Notification No. S.O. 5091 in Gazette of India dated the 6th November, 1971.
  - (ii) The Tractors (Distribution and Sale) Control (Second Amendment) Order, 1971, published in Notification No. S.O. 5184 in Gazette of India dated the 19th November, 1971.
  - (iii) The Tractors (Distribution and Sale) Control (Third Amendment) Order, 1971, published in

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